

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-34/2020 /9255/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Bobita Kshetry,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the 31<sup>st</sup> October, 2022

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No. MACT(S) 798 dtd 28.10.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **Restricted holiday on 01.11.2022**, has been granted.

Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-34/2020 /9256-57/A, dated 31.10.22**

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
2. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**

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